COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL 338 OF 2017

Dated: 9th January, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Sudha Agro Oils and Chemical Industries Ltd. & Ors. … Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr. …. Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Gautam Prabhakar for R-3

ORDER

Learned counsel for Respondent No. 2 seeks four weeks more time to file reply. He may take steps to file the same on or before 07.02.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on ***13.03.2018.***

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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